

(c) if so, the future plan for management and manufacture in the factories; and

(d) the production targets in terms of value and volume for these factories in general and Telecommunication Factory, Jabalpur in particular during Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The production in Telecommunication Factories during Seventh Five Year Plan is estimated as Rs. 240 crores. During the same period, the production in Telecommunication Factory Jabalpur is estimated as Rs. 100 crores.

Modernisation of Telecommunication Factory, Jabalpur

4496. SHRI AJAY MUSHRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any plan under consideration for retooling and retraining 3000 workers of Telecommunication Factory, Jabalpur to ensure continuance of manufacture of traditional and non-traditional telecommunication items at an effective cost;

(b) if so, the details of modernising plan for this factory; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) There is a plan to retrain most of the present workers.

(b) Modern Galvanising plant and Tube making plant are being set up at a cost of approximately Rs. 5.05 crores and Rs. 7.24 crores respectively at Richai, Jabalpur.

(c) Does not arise.

SIDO sponsored delegation of small industrialists to study latest lock technology in foreign countries

4497. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether the SIDO had recently sponsored a team/delegation abroad of small industrialists to study the latest technology adopted in the lock industry in advanced countries like FRG, USA, UK, etc;

(b) the composition of the delegation and their findings; and

(c) the action proposed to be taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). SIDO has sponsored a team of small scale lock manufacturers to study the latest technology in advanced countries for increasing exports. The team consisted of a senior Officer of Ministry of Industry and three leading small scale lock manufacturers. The report is being finalised and would be disseminated to the small scale lock manufacturers.

[Translation]

MRTP and FERA Companies setting up industries in category 'A' backward districts

4498. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state the names of MRTP and FERA companies which have set up industrial units or have applied for setting up these units during the last one and a half years in category 'A' backward districts ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : Under the provisions of the Industries (Development and Regulation) Act, 34 letters of intent and 7 industrial licences were granted during the years 1985 and 1986

(upto September '86) to MRTP/FERA Companies for setting up of industries specifically in Category 'A' centrally declared backward districts of the country.

Details, such as name and address of the undertaking location, item(s) of manufacture and capacity etc. in respect of all letters of intent and industrial licences issued are being published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

Power project in U. P. with Swedish collaboration

4499. SHRI HARISH RAWAT : Will the Minister of ENERGY be pleased to state :

(a) the names of power projects proposed to be undertaken in Uttar Pradesh with Swedish collaboration; and

(b) the details of collaboration with Sweden ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). In addition to ongoing projects, it is proposed to procure Static Var Compensators for the U. P. Power System under Swedish financial assistance.

[English]

Closure of rice mills of FCI in Orissa

4500. SHRIMATI JAYANTI PATNAIK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether some of the new and modern rice mills Food Corporation of India in Orissa are lying idle and closed down;

(b) if so, the reasons thereof; and

(c) the steps taken to run these mills so as to utilise the investment already made for productive purposes and provide employment to local people ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) The mills have remained idle for want of suitable paddy for raw milling and persistent labour problems.

(c) The Food Corporation of India has decided to dispose of the Mills because of their economic non-viability.

Cases pending investigation with D. G. I. & R.

4501. SHRI HAFIZ MOHD. SIDDIQ : SHRI KAMLA PRASAD SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) how many cases are pending investigation with the Director General of investigation and Registration, since when and what is the break up thereof;

(b) the steps proposed to be taken to cut down the delay in the investigation and to book the offenders expeditiously;

(c) whether injunction orders can be issued only after investigation is conducted by the Director General of Investigation and Registration;

(d) if so, the reasons thereof, and

(e) whether there is any proposal to simplify the procedure regarding the grant of injunction orders ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). As on 30.9.1986, 83 investigation ordered by the MRTCP Commission were pending with the Director General of Investigation and Registration. Out of these, 16 cases were pending for a period exceeding six months. All efforts are made to complete the investigations as expeditiously as possible.